GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4026 ANSWERED ON:03.08.2009 HOUSES FOR DEFENCE PERSONNEL Agarwal Shri Rajendra

Will the Minister of DEFENCE be pleased to state:

(a) whether the Air Force Naval Housing Board (AFNHB) constructs houses for serving/retired Air Force and Navy personnel and their widows;

(b) if so, whether AFNHB has procured land in Meerut from the Meerut Development Authority (MDA) for construction of houses for serving/retired Air Force and Navy personnel and their widows:

(c) the amount paid by AFNHB to MDA for the purpose;

(d) the status of construction of the houses; and

(e) the reasons for delay and the time by which the construction of houses is likely to commence?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Yes, Madam. The land was purchased in February, 2008 from Meerut Development Authority against payment of Rs.23,43,24,905. The possession of land was given in June 2009. Since then, boundary wall has already been constructed upto plinth level.